

## **SUPREME COURT OF INDIA**

New Delhi; Dated 13.6.2020

### **CIRCULAR**

1. It is notified for the information of all concerned that in compliance with the directions of Hon'ble the Chief Justice of India, the Registry, in coordination with the Delhi High Court has set up Supreme Court Video Conferencing Facilitation Rooms [SCI VC Room] in Seven District Courts Complexes of Delhi mentioned below for facilitating learned Advocates and litigants to join hearing of their respective matters listed before the Hon'ble Supreme Court of India in Virtual Courts through video conferencing.

2. The details of the SCI VC Facilitation Rooms are as follows:

<b>Sr. No.</b>	<b>Name of Court Complex</b>	<b>Location</b>	<b>Contact Person</b>
1.	Rohini	Room No. 16, Ground floor	Mr. Prabol Sur
2.	Dwarka	Room No. 12, Ground Floor	Mr. Manish Chauhan
3.	Patiala House	Lunch Room, New Building, Ground floor	Mr. Sukhbir Singh
4.	Tis Hazari	Room No. 16, Ground floor	Mr. Arjun Saini
5.	Saket	Room near e-filing Ext. Counter, Main Gate, Ground floor	Mr. Shiv Yadav
6.	Rouse Avenue	Room No. 11, Ground Floor	Mr. Sudhir Saini
7.	Karkardooma	Near Gate No. 4, Ground floor	Mr. Amit Bhadri

3. The learned Advocates and Parties-in-Persons/Litigants, desirous of availing of abovementioned Video Conferencing facility may send intimation through AOR, 24 hours prior to scheduled hearing on email id [video.conference@sci.nic.in](mailto:video.conference@sci.nic.in).

In case of any difficulty, learned Advocates and Parties-in-Persons/Litigants may call Supreme Court Video Conferencing Helpline No.1881.

(Sd/-)  
**Registrar**  
**[Computer Cell]**